

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2136
ANSWERED ON:08.03.2000
NORMS FOR INCLUSION OF COMMUNITY IN SC/ST OR OBC LIST
A. KRISHNASWAMY;RAMSHETH THAKUR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms fixed by the Government to include certain community in the List of SC/ST or OBC;
- (b) whether there is a proposal to include Dhobi community of Maharashtra in Scheduled Castes lists and Vettaikara Naikan Community of Tamil Nadu in the Scheduled Tribes list; and
- (c) if so, the reasons for not including these communities in the respective lists so far?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

(a) Criteria for inclusion of any community in the list of Scheduled Castes Scheduled Tribes and OBC are as under:- Scheduled Castes:- Extreme social, educational and economic backwardness arising out of the traditional practice of untouchability. Scheduled Tribes:- Primitive traits, distinct culture, geographical isolation, shyness of contact with the community at large and backwardness. OBC:- Social, educational and economic aspects of backwardness;

(b)&(c) Yes Sir, The proposals have been received. The State Government concerned have been requested for sending additional ethnographic information justifying their inclusion in the lists of Scheduled Castes and Scheduled Tribes.